

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:842
ANSWERED ON:14.08.2012
CRIMINAL ACTIVITIES BY NAXALITES
Kashinath Shri Taware Suresh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether large scale incidents of murder, ransom, rape and demand of levy by naxalites in the naxal affected areas of the country have come to light;
- (b) if so, the details of such cases reported during the last three years and the current year, State-wise;
- (c) whether there are reports that the said incidents are being carried out by other organisations in the name of the naxalites;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): Since 2001, the Left Wing Extremists have killed around 5665 civilians and 2036 security forces personnel. The civilians killed by them are usually branded as 'police informers', 'class enemies' etc. Many of them are 'tried' in sham kangaroo courts called Jan-Adalats and tortured and then brutally killed. During the last three years, LWE outfits have abducted around 1594 persons. Some of these abductions are for ransom. The state-wise details of rape committed by LWE is not centrally maintained by the Ministry of Home Affairs. However, statements of several surrendered women CPI(Maoist) cadres of Odisha, Maharashtra, Bihar, Jharkhand and other States have disclosed several instances of sexual exploitation in Maoist camps. This has been widely reported in the media also from time to time. Such instances of sexual exploitation include rape, forced marriage and molestation by senior male CPI(Maoist) cadres. Recently, one instance has come to notice wherein the Bihar police have registered a case number 7/12 dated 06.02.2012 u/s 376 IPC & 3(x) SC/ST Atrocities Act in Chutia police station of Rohtas district against hard-core naxal leader Binod Yadav who allegedly raped a married women. The Left Wing Extremists groups, particularly the CPI(Maoist) resort to imposition of levy through coercive means from a variety of sources including contractors, businessmen and industries in LWE affected areas. The state-wise details of levy related violence during the last three years and in the current year are annexed.

(c) to (e): No inputs are available to indicate that the said incidents are being carried out by other organisations in the name of naxalites. A majority of these atrocities are perpetrated by the CPI(Maoist) which is the largest LWE outfit.